IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH

CA(CAA) - 139(PB)/2017

APPLICANT / PETITIONER

IN THE MATTER OF:

Vikas Ecotech Ltd.

And

Vikas Multicorp Ltd.

22.22

RESPONDENT

SECTION:

Under Section 230(1)

Order delivered on 19.01.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR HON'BLE PRESIDENT

DEEPA KRISHAN HON'BLE MEMBER (TECHINCAL)

PRESENTS:

For the Petitioner(s):-

Mr. Suman Kumar and Mr. Afnaan Siddiqui,

Advocates

For the Respondent(s):-

ORDER

Due to paucity of time, the matter could not be taken up for hearing. List for arguments on 02.02.2018.

(M. M. KUMAR)
PRESIDENT

(DEEPA KRISHAN) MEMBER (TECHNICAL)